

**Irrigation Facilities**

2021. { Shri Jedhe:  
Shri V. T. Patil:  
Shri Baswant:

Will the Minister of Irrigation and Power be pleased to state:

(a) the percentage increase made in various States starting with the First Five Year Plan in irrigating the land; and

(b) what has been the criterion for providing irrigation facilities to effect this increase?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) A statement indicating the percentage increase in irrigation facilities through major and medium irrigation projects starting with First Five Year Plan is laid on the Table of the House. [Placed in Library. See No. LT-2675|64].

(b) The criteria are set out in Chapter XXIV of the Third Five Year Plan.

**Delhi Master Plan**

2022. { Shri Ram Harkh Yadav:  
Shri Murlī Manohar:

Will the Minister of Health be pleased to state:

(a) the number of factories set up in the Capital prior to the enforcement of the Delhi Master Plan have been held to be unauthorised and noxious; and

(b) if so, the steps taken to remove them or regularise them under the Master Plan?

**The Minister of Health (Dr. Sushila Nayar):** (a) Recently, a survey of the nuisance and noxious industries in Delhi was conducted by the Delhi Development Authority. According to the information supplied by the Delhi Municipal Corporation, there are about 9860 industries existing in the non-conforming areas. Of these 1007 factories fall in the category of 'no-noxious industries'.

(b) In accordance with the provisions of the Master Plan, the shifting of these industries will be phased and gradual, so that the dislocation in production should be minimum and industry workers may not be put to undue hardship. The first priority in the programme of shifting will be given to the noxious industries.

**नगर-ग्राम सम्बन्ध समिति**

२०२३. श्री सिद्धेश्वर प्रसाद : क्या स्वास्थ्य मंत्री १३ फरवरी, १९६४ के भ्रतारंकित प्रश्न संख्या १५३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगी कि :

(क) क्या नगर-ग्राम सम्बन्ध समिति ने प्रपनी रिपोर्ट दे दी है;

(ख) यदि हाँ, तो उस की मुख्य बातें क्या हैं; और

(ग) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो विलम्ब के क्या कारण हैं ?

**स्वास्थ्य मंत्री (डा० सुशीला नायर)**

(क) जी नहीं ।

(ख) यह प्रश्न नहीं उठता ।

(ग) इस समिति के विचारार्थ विषय बहुत विस्तृत हैं और उनके लिए शुरू में पर्याप्त कठिन परिश्रम की आवश्यकता है । समिति ने जो प्रश्नावली जारी की थी उस के उत्तर बहुत विलम्ब से प्राप्त हुए । विभिन्न प्रश्नों पर राज्यों का मत जानने तथा प्रमाण एकत्र करने के लिये समिति को विभिन्न राज्यों का दौरा करना पड़ता है । तथापि समिति ने अपने विचारार्थ विषयों में शै एक विषय, नगर सामुदायिक विकास कार्यक्रम पर, एक भ्रन्तरिम रिपोर्ट प्रस्तुत कर दी है ।